

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 119**  
**Appeal No. 200/252/ND/2020**

**IN THE MATTER OF:**

Income Tax Officer

...

Appellant

Vs

ROC, (M/s Orion Softech Pvt. Ltd.)

...

Respondent

**Order under Section 252.**

**Order delivered on 12.04.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant

:

For the ROC

: Ms. Sweety Kumar, AROC

For the IT Dept.

: Mr. Zoheb Hossain, Sr. Standing Counsel & Mr. Parth Semwal, Jr. Standing Counsel, with Mr. Sangha Shree Nath, Adv.

**ORDER**

Learned Counsel for the appellant Income Tax Department seeks and granted time to comply the order dated 23<sup>rd</sup> February, 2021. List on 10.06.2021.

**Sd/-**  
**DR. V.K. SUBBURAJ**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**